

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4852  
ANSWERED ON 25<sup>TH</sup> MARCH, 2021**

**TECHNICALLY INAPPROPRIATE**

**4852. SHRIMATI JYOTSNA CHARANDAS MAHANT:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) the number of National Highways (NHs) which have been found technically inappropriate during the last three years in the the country, State-wise; and**

**(b) the changes introduced and remedial measures taken in such highways, State-wise?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) and (b) The development and maintenance of National Highways (NHs) is a continuous process. The Maintenance and Repair (M&R) of stretches of NHs, where either Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are entrusted to the Concessioners/ Contractors till the Defect Liability Period (DLP)/ the Concession Period. M&R of balance stretches of NHs are carried out annually as per available budgetary outlay, inter-se priority and traffic density to keep such NHs in traffic worthy conditions.**

**The Officers of the Ministry and various Executing Agencies carry out regular assessments of conditions of NHs from time to time. Accordingly, further necessary actions are taken up for development and maintenance of the NHs as per inter-se priority, traffic density and availability of funds to keep the NHs in traffic worthy conditions.**

**The State/ Union Territory (UT) - wise details of works sanctioned for development and maintenance of NHs entrusted with State Governments/ UTs during last three years are placed at Annexure-I and Annexure-II respectively.**

**The Ministry has taken policy decision to also implement M&R of NHs entrusted with State Governments/ UTs through Short Term (One Year) and Medium Term (Three Years) contracts effective from Financial Year 2021-22, besides implementation of works such as Ordinary Repairs (OR), Flood Damage Repairs (FDR), etc., through State Governments/ UTs as per extant policies.**

**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4852 FOR ANSWER ON 25.03.2021 ASKED BY SHRIMATI JYOTSNA CHARANDAS MAHANT REGARDING TECHNICALLY INAPPROPRIATE**

**The State/ UT - wise details of works sanctioned for development of NHs entrusted with State Governments/ UTs during last three years:**

Sl. No.	State/ UT	Length in km and Amount Rs. in crore								
		2017-18			2018-19			2019-20		
		No.	Length	Cost	No.	Length	Cost	No.	Length	Cost
1	Andhra Pradesh	17	355.0	2,551.5	6.00	98.10	267.40	19.00	416.72	1,479.02
2	Arunachal Pradesh	0.00	0.00	0.00	8.00	351.38	4,044.62	8.00	125.07	1,162.67
3	Assam	11.00	139.60	324.50	3.00	74.00	106.10	19.00	259.07	464.15
4	Bihar	15.00	225.10	917.80	13.00	103.90	4,827.70	10.00	294.88	350.33
5	Chhattisgarh	7.00	81.70	694.30	9.00	28.60	15.30	8.00	231.39	492.84
6	Goa	3.00	42.90	1,493.00	0.00	0.00	0.00	10.00	102.50	143.44
7	Gujarat	33.00	122.58	2,962.60	11.00	296.63	492.59	10.00	101.20	219.50
8	Haryana	2.00	13.80	15.80	3.00	26.20	105.90	2.00	4.98	53.08
9	Himachal Pradesh	8.00	106.00	198.60	7.00	143.20	6,488.60	9.00	83.67	246.68
10	Jammu & Kashmir	2.00	26.00	33.50	8.00	84.70	170.50	3.00	88.70	172.98
11	Jharkhand	11.00	166.00	316.80	7.00	116.30	118.30	10.00	227.85	474.90
12	Karnataka	28.00	592.00	2,240.00	3.00	40.00	476.30	11.00	206.26	407.36
13	Kerala	15.00	317.70	474.00	8.00	122.90	188.50	11.00	0.00	293.58
14	Madhya Pradesh	19.00	768.80	3,447.70	1.00	79.60	264.50	22.00	446.00	487.00
15	Maharashtra	102.00	3,049.00	17,830.00	9.00	1,269.00	232.00	109.00	1,483.00	2,314.00
16	Manipur	4.00	10.00	67.00	1.00	14.70	28.80	3.00	68.00	88.17
17	Meghalaya	3.00	8.00	32.10	1.00	5.00	24.10	6.00	24.00	107.91
18	Mizoram	2.00	56.40	56.50	6.00	73.90	274.30	1.00	10.00	34.40
19	Nagaland	1.00	6.00	24.00	2.00	38.00	257.40	5.00	161.06	222.76
20	Odisha	3.00	121.90	443.50	3.00	41.20	139.40	14.00	362.25	531.76
21	Punjab	17.00	265.60	1,317.10	16.00	161.60	436.80	6.00	38.30	71.16
22	Rajasthan	34.00	372.00	1,986.00	5.00	84.00	432.00	14.00	323.00	992.00
23	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	1.00	11.79	27.05
24	Tamil Nadu	53.00	510.10	1,059.40	24.00	142.30	1,294.70	22.00	74.11	362.23
25	Telangana	13.00	313.70	3,066.70	3.00	64.50	255.70	7.00	111.67	286.17
26	Tripura	2.00	20.00	153.50	0.00	0.00	0.00	0.00	0.00	0.00
27	Uttar Pradesh	11.00	142.70	1,622.60	4.00	73.00	2,413.70	9.00	288.00	828.00
28	Uttarakhand	22.00	194.80	1,533.50	21.00	42.30	110.50	34.00	379.44	532.82
29	West Bengal	8.00	92.00	1,007.10	10.00	102.00	153.00	30.00	247.79	445.96
30	Dadar & Nagar Haveli	0.00	0.00	0.00	2.00	7.10	94.40	0.00	0.00	0.00
31	Daman & Diu	0.00	0.00	0.00	3.00	17.80	59.00	0.00	0.00	0.00

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4852 FOR ANSWER ON 25.03.2021 ASKED BY SHRIMATI JYOTSNA CHARANDAS MAHANT REGARDING TECHNICALLY INAPPROPRIATE**

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		2017-18			2018-19			2019-20		
		No.	Length	Cost	No.	Length	Cost	No.	Length	Cost
1	Andhra Pradesh	0.00	0.00	0.00	14.00	99.80	50.20	26.00	276.98	113.50
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	7.00	103.91	81.17
3	Assam	0.00	0.00	0.00	0.00	0.00	0.00	9.00	87.74	85.95
4	Bihar	14.00	168.70	52.01	0.00	0.00	0.00	4.00	77.25	86.72
5	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00	3.00	30.50	11.92
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	3.00	38.10	26.43
7	Gujarat	0.00	0.00	0.00	12.00	178.03	52.48	8.00	288.90	120.80
8	Himachal Pradesh	3.00	75.00	26.80	20.00	149.90	70.30	6.00	103.33	46.09
9	Jammu & Kashmir	0.00	0.00	0.00	4.00	35.10	14.90	0.00	0.00	0.00
10	Jharkhand	3.00	22.50	11.40	0.00	0.00	0.00	4.00	49.42	29.90
11	Karnataka	0.00	0.00	0.00	0.00	0.00	0.00	29.00	676.61	234.23
12	Kerala	0.00	0.00	0.00	6.00	72.60	74.10	11.00	181.29	178.00
13	Madhya Pradesh	0.00	0.00	0.00	4.00	46.40	15.90	10.00	116.60	24.51
14	Maharashtra	75.00	783.00	376.00	0.00	0.00	0.00	38.00	347.00	232.00
15	Manipur	0.00	0.00	0.00	1.00	2.50	5.90	1.00	40.50	29.64
16	Meghalaya	0.00	0.00	0.00	7.00	100.00	59.10	6.00	115.40	79.85
17	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	2.00	40.00	34.38
18	Nagaland	0.00	0.00	0.00	7.00	61.00	30.00	4.00	64.70	44.25
19	Odisha	0.00	0.00	0.00	3.00	17.50	12.50	13.00	253.92	100.18
20	Punjab	0.00	0.00	0.00	6.00	35.40	17.60	5.00	44.95	28.65
21	Rajasthan	0.00	0.00	0.00	9.00	156.80	39.90	16.00	183.22	91.55
22	Tamil Nadu	0.00	0.00	0.00	5.00	41.60	25.80	13.00	98.61	90.92
23	Telangana	0.00	0.00	0.00	18.00	164.60	96.20	6.00	34.80	40.12
24	Tripura	6.00	75.18	30.37	1.00	24.20	3.60	0.00	0.00	0.00
25	Uttar Pradesh	3.00	75.83	24.95	8.00	148.60	62.00	10.00	232.00	92.98
26	Uttarakhand	0.00	0.00	0.00	10.00	88.20	31.50	8.00	96.00	29.69
27	West Bengal	3.00	83.50	34.20	5.00	62.40	38.80	2.00	9.00	5.80
28	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	1.00	15.27	10.94

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